

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No. 311/90
T.A. No.

D/A

DATE OF DECISION 3-11-1993

Mrs. Magdalene N. Lobo Petitioner

Shri P.P. Bhatt Advocate for the Petitioner(s)

Versus

Union of India and Others Respondent

Shri N.S. Shevde Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.B. Patel Vice Chairman.

The Hon'ble Mr. V. Radhakrishnan Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No

Mrs. Magdalene N. Lobo
 15, Rameshwaran Society
 Satellite Road, Ahmedabad.

Applicants

Advocate Shri **F.P. Bhatt**

Versus

1. Union of India
 Notice to be served through
 The General Manager
 Western Railway
 Churchgate Bombay.
2. The Divisional Railway Manager (E)
 Vadodara Division
 Pratapnagar, Vadodara
3. Mr. R.P. Shah CHRI
 C/o Station Superintendent
 Western Railway, Ahmedabad.
4. Mr. J.C. Pandya CHRI
 C/o Station Superintendent
 Western Railway, Ahmedabad.
5. Mr. K.M. Yagnik, CHRI
 C/o Station Superintendent
 Western Railway, Baroda
6. Mr. P.J. Bhatt CHRI
 C/o Station Superintendent
 Western Railway, Ahmedabad.
7. Mr. J.B. Soni, CHRI
 C/o Station Superintendent
 Western Railway, Ahmedabad
8. Mr. A.D. Sonavane CHRI
 C/o Station Superintendent
 Western Railway, Ahmedabad.
9. Mr. J.R. Raval CHRI
 C/o Station Superintendent
 Western Railway, Ahmedabad.

Respondents

Advocate Shri **N.S. Shevde**

ORAL JUDGEMENT

In

O.A. 311/ 1990

Date: 3-11-1993

Per Hon'ble Shri N.B. Patel Vice Chairman.

The applicant and Mr. Bhatt are not present .
Dismissed for default. No order as to costs.


(V. Radhakrishnan)
Member (A)
(N.B. Patel)
Vice Chairman

*AS.